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25.11.2010

O.A. 417/2006

Hon'ble Justice Shri Alok Kumar Singh, M(J)
Hon'ble Shri S.P.Singh, Member (A)

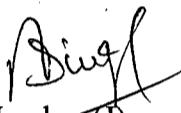
App: Sri Surendran P
Res: Sri A.K. Pandey for Sri G.K.Singh

M.P. No. 1723/2010: Heard.

This is an application for withdrawal of this O.A. on the ground that during the pendency of this O.A., the applicant filed a review petition before the Chief Post Master General, U.P. Circle, Lucknow (O.P. No.2). That review petition is still pending on the ground that as per Section 19(4) of the central Administrative Tribunal Act, the review petition cannot be entertained. A copy of letter dated 14.9.2010 issued by O.P. No.2 to this effect has been annexed as Annexure No.1 along with this application. No objection has been filed from the other side. Orally also, there does not appear any objection on behalf of other side. In the interest of justice, M.P. No. 1723/2010 is allowed.

In view of the above, OA. Stands dismissed as withdrawn.

Member (A)


Member (J)

HLS/-

*Copy to Surender
Dated 25-11-2010
Decided
01-12-2010*